

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO.1862

TO BE ANSWERED ON DECEMBER 09, 2021

TARGETS UNDER PMAY-U

NO. 1862. SHRI RAVIKUMAR D. :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has achieved its target of providing 2.1 crore houses to poor under Pradhan Mantri Awas Yojana (PMAY) as announced in 2019 Budget and if so, the details thereof;**
- (b) the details of PMAY houses sanctioned during the last five years, State-wise; and**
- (c) the measures taken by the Government to increase the unit cost of PMAY house to meet the escalating cost of building materials?**

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): Yes, Sir. Government of India has sanctioned 2.13 crore and 1.14 crore houses under Pradhan Mantri Awas Yojana (PMAY)- Gramin & Urban respectively.

(b): The details of houses sanctioned under PMAY- Gramin & Urban during the last five years, State/UT-wise are at Annexure-I & II respectively.

(c): Government of India is sanctioning the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India is providing its fixed share as Central Assistance from ₹1.20 lakh to ₹1.30 lakh under PMAY-G and ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) & Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. Under Credit Linked Subsidy Scheme (CLSS) vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹ 2.67 lakh per house is provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category. The remaining cost of the house as per DPR is shared by States/UTs/ULBs/Beneficiaries.

Annexure-I referred in reply to LS USQ No. 1862 due for answer on 09.12.2021

State/UT-wise Houses Sanctioned under PMAY-G during the last five years

S.No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	ArunachalPradesh	8,940	2,118	0	6,998	12,648
2	Assam	2,06,881	35,780	0	2,23,563	2,69,529
3	Bihar	6,33,152	5,34,004	0	12,87,710	2,39,704
4	Chhattisgarh	2,32,628	2,06,197	3,48,803	1,51,073	1,57,815
5	Goa	241	0	0	0	0
6	Gujarat	1,13,400	90,757	0	1,05,696	96,056
7	Haryana	11,671	9,302	0	0	398
8	HimachalPradesh	4,743	2,443	0	869	3,887
9	Jammu&Kashmir	15,037	19,699	0	54,240	47,687
10	Jharkhand	2,30,831	1,59,034	1,38,871	3,21,981	3,48,068
11	Kerala	16,222	5,555	0	0	0
12	MadhyaPradesh	4,48,145	3,89,529	5,65,914	5,99,997	6,24,977
13	Maharashtra	2,24,984	1,43,522	66,085	2,99,071	2,55,411
14	Manipur	9,747	0	0	8,849	15,047
15	Meghalaya	17,030	3,713	0	17,144	23,292
16	Mizoram	4,806	1,794	0	1,500	5,432
17	Nagaland	4,239	0	0	5,900	2,467
18	Odisha	3,96,044	3,40,471	2,55,938	6,54,811	1,89,212
19	Punjab	10,000	3,997	0	9,996	0
20	Rajasthan	2,50,001	2,22,971	2,12,972	4,47,234	2,02,802
21	Sikkim	1,079	0	0	0	169
22	TamilNadu	1,76,338	1,30,214	21,000	1,82,366	0
23	Tripura	23,729	1,259	0	23,591	0
24	UttarPradesh	5,71,929	3,94,881	3,09,845	1,71,727	7,32,048
25	Uttarakhand	8,576	4,086	0	0	12,550
26	WestBengal	4,31,817	3,75,062	5,85,699	10,26,892	8,91,961
27	Andaman&Nicobar Islands	209	203	343	290	512
28	Dadra&Nagar Haveli	290	737	4,581	0	0
29	Daman&Diu	0	14	0	0	0
30	Lakshadweep	53	0	0	0	0
31	Puducherry	0	0	0	0	0
32	AndhraPradesh	59,127	8,830	0	0	0
33	Karnataka	89,359	49,314	0	36,916	796
34	Telangana	0	0	0	0	0
35	Ladakh	597	631	0	201	435
Total		42,01,845	31,36,117	25,10,051	56,38,615	41,32,903

Source:As per A2 report of Awaas soft as on 03.12.2021

Annexure-II referred in reply to LS USQ No. 1862 due for answer on 09.12.2021State/UT-wise Houses Sanctioned during the last five years (FY 2016-17 to FY2020-21)
under PMAY-U

S.No.	State/UT	Houses Sanctioned (Nos.)
1	A&NIslands	602
2	AndhraPradesh	17,23,290
3	ArunachalPradesh	5,891
4	Assam	1,37,693
5	Bihar	3,21,387
6	Chandigarh	1,515
7	Chhattisgarh	2,58,215
8	D&NHandD&D	7,710
9	Delhi	24,982
10	Goa	4,040
11	Gujarat	6,93,970
12	Haryana	2,80,787
13	HimanchalPradesh	9,635
14	J&K	56,078
15	Jharkhand	1,87,021
16	Karnataka	5,99,440
17	Kerala	1,26,644
18	Ladakh	1,408
19	Lakshadweep	-
20	MadhyaPradesh	7,89,082
21	Maharashtra	13,17,184
22	Manipur	53,020
23	Meghalaya	5,325
24	Mizoram	29,448
25	Nagaland	33,174
26	Odisha	1,25,209
27	Puducherry	14,791
28	Punjab	1,07,935
29	Rajasthan	1,76,885
30	Sikkim	625
31	TamilNadu	6,79,408
32	Telangana	1,84,913
33	Tripura	82,235
34	UttarPradesh	17,18,366
35	Uttarakhand	38,973
36	WestBengal	4,61,006
Total		102,57,887